professional degree courses in engineering and agriculture.

SHRI N. M. LINGAM: I only wanted to know whether Government regard age as an infallible indicator of intellectual maturity. If not, what harm is there in taking marginal cases of students, who in any case, are not going to be, below 15 when they enter the Universities?

DR. K. L. SHRIMALI: Normally age is a criterion of certain standards of development. It is true that some students are more intelligent than others. But it is not merely a question of intelligence. The students who go to the Universities should attain a certain outlook and should have acquired the ability to study for themselves and not depend on the schoolmasters, as they do in the school stage. Therefore, from all points of view, it would be desirable to have a higher age-limit for admission to the Univer- sities.

श्री पां० ना० राजभोज : क्या मंत्री महोदय बता सकते हैं कि १६ वर्ष के नीचे कितने विद्यार्थियों को विश्वविद्यालयों में ऐडिमिशन देने से इनकार किया गया ?

डा० के० एल० श्रीमाली: मैंने कह दिया कि मेरे पास इसके धांकडे नहीं हैं।

SHRI K. K. SHAH: Is it intended by the Government that students who are below 16 years should wait till they attain 16? Or, is it intended that some alternative occupation will be found for them?

DR. K. L. SHRIMALI: The intention is that the students should wait before they can get admission.

SHRI P. N. SAPRU: Is it not in the interests of the physique of the students that they should not be admitted to the Universities before they attain the age of 16?

DR. K. L. SHRIMALI: Yes, Sir. That might also be one of the reasons.

SHRI MAHESWAR NAIK: Consequent upon the decision already made by the University Grants Commission, may I know, Sir, whether the Government is also seeking to raise the age-limit at the higher secondary stage?

DR. K. L. SHRIMALI: Naturally it is expected that the students will be 17 plus by the time they leave the higher secondary stage. One year has been added to the higher secondary.

MR. CHAIRMAN: Next question.

SEIZURE OF GOLD OF GOLD ORNAMENTS FROM THE MANAGER OF A BANK INCALCUTTA

- *68. SHRI JUGAL KISHORE: Will the Minister of FINANCE be pleased to state:
- (a) whether any gold or gold ornaments were seized from the manager of a bank in Calcutta on the 15th February, 1960; and
- (b) if so, how much gold or ornaments were seized and of what value?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir. Gold and gold ornaments of approximate weight and value 614 tolas and Rs. 78,600 respectively were seized from the manager of a bank in Calcutta on the 15th February, 1960.

SHRI JUGAL KISHORE: May I know, Sir, whether any one was arrested in this?

SHRI B. R. BHAGAT: Yes, Sir.

SHRI BHUPESH GUPTA: May I know the name of the bank and the persons so arrested?

SHRI B. R. BHAGAT: He is the Branch Manager of the Allahabad Bank, Limited. He is not the arrested 539

person. Those who were arrested and released on bail, two persons, are different.

SHRI BHUPESH GUPTA: May I know, Sir, whether following the seizure of this gold any search was conducted into the banks and the offices of the bank in Calcutta and whether the books were taken possession of by the authorities concerned?

SHRI B. R. BHAGAT: The matter is adjudication. Prior to investigation was conducted.

SHRI BHUPESH GUPTA: I am not concerned with the investigation part of it. I want to know whether, as soon as the gold was found in the possession of the Bank Manager, the Bank premises and the books of the Bank were searched and the books of the Bank were taken possession of by whatever authority was looking into the matter?

SHRI B. R. BHAGAT: I do not know the details. It was not perhaps with the Bank, but perhaps in his house and he brought out this gold. All that was necessary to get the information was done. I do not know whether any premises were searched or not.

SHRI JASWANT SINGH: I would like to know why this gold and ornaments were seized. Is not a man entitled to have gold and ornaments in his possession?

SHRI B. R. BHAGAT: They were suspected to have been smuggled.

SHRI EBRAHIM SAIT: Under what circumstances were these ornaments seized from the Bank Manager or from the Bank?

SHRI B. R. BHAGAT: The whole matter is under adjudication. When full information comes to us, we will give it to the House. It was not from the custody of the Bank, but from the custody of the Branch Manager that this gold was seized.

टैगोर शताब्दी समारीह

- *६६. श्री नवाबसिंह चौहान : वैज्ञानिक प्रनुसंवान ग्रीर सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या टैगोर शताब्दी समारोह के कार्यक्रम के अन्तर्गत राज्यों की राजधानियों में रंगमंच बनाने की प्रस्थापना के सम्बन्ध में राज्यों से प्राप्त हुये रंगमंचों के नमूने स्वीकार कर लिये गये हैं; और
- (ख) यदि हां, तो स्वीकृत नम्नों के विवरण क्या हैं ग्रीर इनको मुर्त रूप देने के लिये ग्रब तक क्या प्रयत्न हो चके हैं और इन रंगमंत्रों के कब तक बन जाने की ग्राशा है ?

t [TAGORE CENTENARY CELEBRATIONS

- •69. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) whether the designs of theatres that were received from the States in connection with the proposal to construct theatres in State capitals under the programme of Tagore Centenary Celebrations have been approved;
- (b) if so, what are the details of the approved designs and what efforts have so far been made for giving them concrete shape and when the theatres are likely to be established?]

THE MINISTER OF **SCIENTIFIC** RESEARCH **CULTURAL** AND **AFFAIRS** (SHRI HUMAYUN KABIR): (a) and (b) It has been decided, that State Governments may finalise plans themselves and it is expect that the theatres will be ready before the Tagore Centenary in May,. 1961.

•f[] English translation.